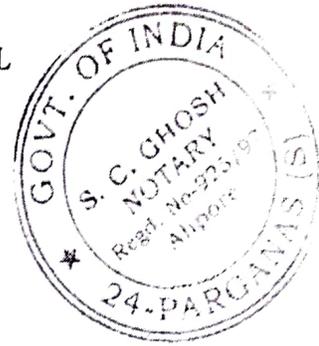


BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

Miscellaneous Application No. 28/2025/EZ
In



ORIGINAL APPLICATION NO. 186/2024/EZ

In The Matter of

Sabir Khan

... Applicant

Versus

State of West Bengal & Ors.

... Respondents

COMPLIANCE REPORT IN THE FORM OF AFFIDAVIT ON BEHALF OF
THE RESPONDENT NUMBER 02, DISTRICT MAGISTRATE &
COLLECTOR, SOUTH 24 PARGANAS DISTRICT.

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1.	Counter Affidavit		1-6
2.	Photocopy of the Action Taken Report submitted by the Sub-Divisional Officer, Alipore Sadar, South 24 Parganas	'R-1'	7-8

25 MAR 2025

~~X~~

3.	Coloured Photographs showing the condition of the pond before and after restoration are collectively annexed herewith and marked	R-2	9-12
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Filed by

Sibojyoti Chakrabarti

SIBOJYOTI CHAKRABARTI

Advocate

For The State of West Bengal

Email:

subho.advocate@gmail.com

(M): 9007035534



25 MAR 2025

X

D. NO. ... 192 ... Date

BEFORE THE NOTARY PUBLIC
AT ALIPORE POLICE COURTBEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATAMiscellaneous Application No. 28/2025
In

ORIGINAL APPLICATION NO. 186/2024/EZ

In The Matter of

Sabir Khan

... Applicant

Versus

State of West Bengal & Ors.

... Respondents

COMPLIANCE REPORT IN THE FORM OF AFFIDAVIT ON BEHALF OF THE
RESPONDENT NUMBER 02, DISTRICT MAGISTRATE & COLLECTOR,
SOUTH 24 PARGANAS DISTRICT.

I, Sumit Gupta, Son of Shri S.K. Gupta, aged about 42 years, by religion - Hindu, by occupation- Government Service, presently posted as the District Magistrate & Collector, South 24 Parganas, having office at New Administrative Building, Alipore, Kolkata- 700 027, do hereby solemnly affirm and say as follows:

1. That I am working for gain as the District Magistrate, South 24-Parganas, Alipore, Kolkata - 700027. I am competent to swear and affirm this affidavit for and on behalf of myself.
2. That this Compliance Report in the form of Affidavit is being filed in compliance to the Solemn Order dated 09.12.2024 passed by the Hon'ble National Green Tribunal, Easter Zone Bench, Kolkata. That

25 MAR 2025



X

in the said Solemn Order the Hon'ble Tribunal has been inter alia pleased to direct the respondent no. 02 i.e. the District Magistrate, South 24 Parganas to file the compliance report by 15.01.2025.



3. That in compliance and obedience to the above mentioned order it is submitted that the District Magistrate, South 24 Parganas has passed an order bearing memo no. 49/69/1(2)/N.G.T/OA186/EZ/24 dated 02/01/2025 and instructed the Executive Officer, Mahestala Municipality to clear the garbage piled over the R.S and L.R Plot no. 62 of Mouza- Makhalthati, J.L no. 2, Ward no. 5, P.S- Rabindra nagar to make the pond (pukur) and its surroundings clean to comply the order passed by Hon'ble National Green Tribunal on 09.12.2024, in the matter of Sabir Khan vs. State of West Bengal bearing O.A Case no. 186/2024/EZ within 07(seven) days of receiving the order so that the District Magistrate, South 24 Parganas can submit the ATR on 15.01.2025 as prescribed by the Hon'ble Court.
4. That in compliance and obedience of the order cited above, the Executive Officer, Mahestala Municipality has sent a letter bearing memo no. 1104/I-A/MM/ESTT/533 dated 13.01.2025, in which he has submitted that the restoration work has already started and required 15(fifteen) days to complete it.
5. That the Ld. Advocate Sibojyoti Chakrabarti has submitted a time prayer petition to Hon'ble Tribunal for 15 days to complete the work.
6. That in the Action Taken Report submitted by the Sub-Divisional Officer, Alipore Sadar vide memo no. 397/SDO(S)/2025 dated 18.03.2025 has submitted that the site in question i.e. the R.S and L.R Plot no. 62 of Mouza- Makhalthati, J.L no. 2, Ward no. 5, P.S- Rabindranagar, has been cleaned up as per the direction of the solemn order passed by the Hon'ble Tribunal dated 09.12.2024.



25 MAR 2025

Photocopy of the Action Taken Report submitted by the Sub-Divisional Officer, Alipore Sadar is annexed herewith and marked with the letter 'R-1'.

7. That it is most respectfully prayed that this Hon'ble Tribunal may kindly be pleased to pass necessary Order/Orders as is deemed fit for the ends of justice and that the deponent has high regard to the Order/Orders as passed by this Hon'ble Tribunal.

Identified by me

Sibojyoti Chakrabarti

Advocate

State of West Bengal

Annilal Ghosh

Deponent

District Magistrate,
South 24-Parganas



25 MAR 2025

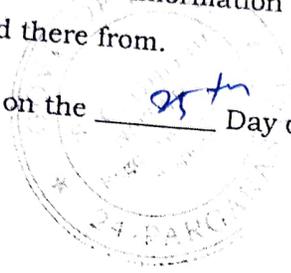
6

VERIFICATION:

I, the deponent within named, do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information and I believe that nothing material has been concealed there from.



Verified at Kolkata on the 25th Day of March, 2025 1/ur



Identified by me

Sibajyoti Chakrabarti
Advocate

State of West Bengal

Anandkumar
Deponent

District Magistrate,
South 24-Parganas

Nabakumar Mukhopadhyay
Advocate

Alipore Police Court
Enri. No-WB/2037/1999

Solemnly Affirmed & Declared
before me on Identification

S. C. Ghosh
S. C. GHOSH, Notary
Alipore Police Court, Kol-27
Reg. No. 925/97 Govt. of India



25 MAR 2025

OFFICE OF THE
SUB-DIVISIONAL OFFICER ALIPORE (SADAR),
SOUTH 24 PARGANAS

Office: New Treasury Building (3rd Floor), Alipore, Kolkata - 700027
Phone: 033-24791681, Fax: 033-24399829
Email: sdoalipore@gmail.com



Memo. No. 397 /SDO(S)/2025

Date: 18 /03 /2025

To
The District Magistrate,
South 24 Parganas

Subject: Final compliance report for cleaning of garbage from water body

Reference: Memo No. 49/69/1(2)/NGT/OA186/E7/24 dated 02/01/2025

Sir,

In compliance of your order in connection with OA Case No. O-A.186/2024/E7, the Executive Officer, Maheshtala Municipality has submitted a report along with some photographs vide his office memo no. 1366/I-A/MM/ESTT/533 dated 18/03/2025 which may kindly be perused and may kindly be consider.

This is for your kind information.

Thanking you,

Encl: As stated.



Yours faithfully,

[Signature]
Sub-Divisional Officer, Alipore (Sadar)
South 24 Parganas

Memo. No. 397/1 /SDO(S)/2025

Date: 18 /03 /2025

Copy forwarded for kind information to :-

- 1) The Additional District Magistrate (L&LR), South 24 Parganas

[Signature]
Sub-Divisional Officer, Alipore (Sadar)
South 24 Parganas

25 MAR 2025



Maheshtala Municipality

Office of the Board of Councillors

P.O.- Maheshtala, Dist.- South 24 Parganas, Pin-700 141

Phone : 2490 2280, 2490 1651, 2490 3389

Fax : 2490 9296, e-Mail: maheshtalamunicipality@gmail.com

Memo No : /366/I-A/MM/ESTT/533

Date : 18.03.2025

The District Magistrate & Collector
South 24 Parganas
12, Biplabi Kanai Bhattacharya Sarani, Alipore
Kolkata- 700027

Sub : Clean the garbage and restore the waterbody - confirmation of compliance

Ref : Memo No. 49/69/1(2)/NGT/OA/186/EZ/24 dt. 02.01.2025 of District Magistrate, South 24 Parganas

Sir,

This has reference to the above memo. The waterbody has been cleared thoroughly and the banks have also been made free from garbage. The waterbody has thus been restored and memo under reference has been complied with. A few photographs showing cleaning of the waterbody have been annexed.

Encl : As stated

Memo No : /366/1/2/I-A/MM/ESTT/533

Copy forwarded for information to ;

1. Additional District Magistrate & District Land and Land Reforms Officer
South 24 Parganas
2. Sub Divisional Officer
Alipore Sadar
South 24 Parganas

Memo No : /366/1/2/4/I-A/MM/ESTT/533

Copy to ;

1. Chairman, Maheshtala Municipality
2. Executive Engineer, Maheshtala Municipality
3. Assistant Engineer (Building), Maheshtala Municipality
4. Secretary, Maheshtala Municipality



Yours faithfully

Executive Officer
Maheshtala Municipality

Date : 18.03.2025

Executive Officer
Maheshtala Municipality

Date : 18.03.2025

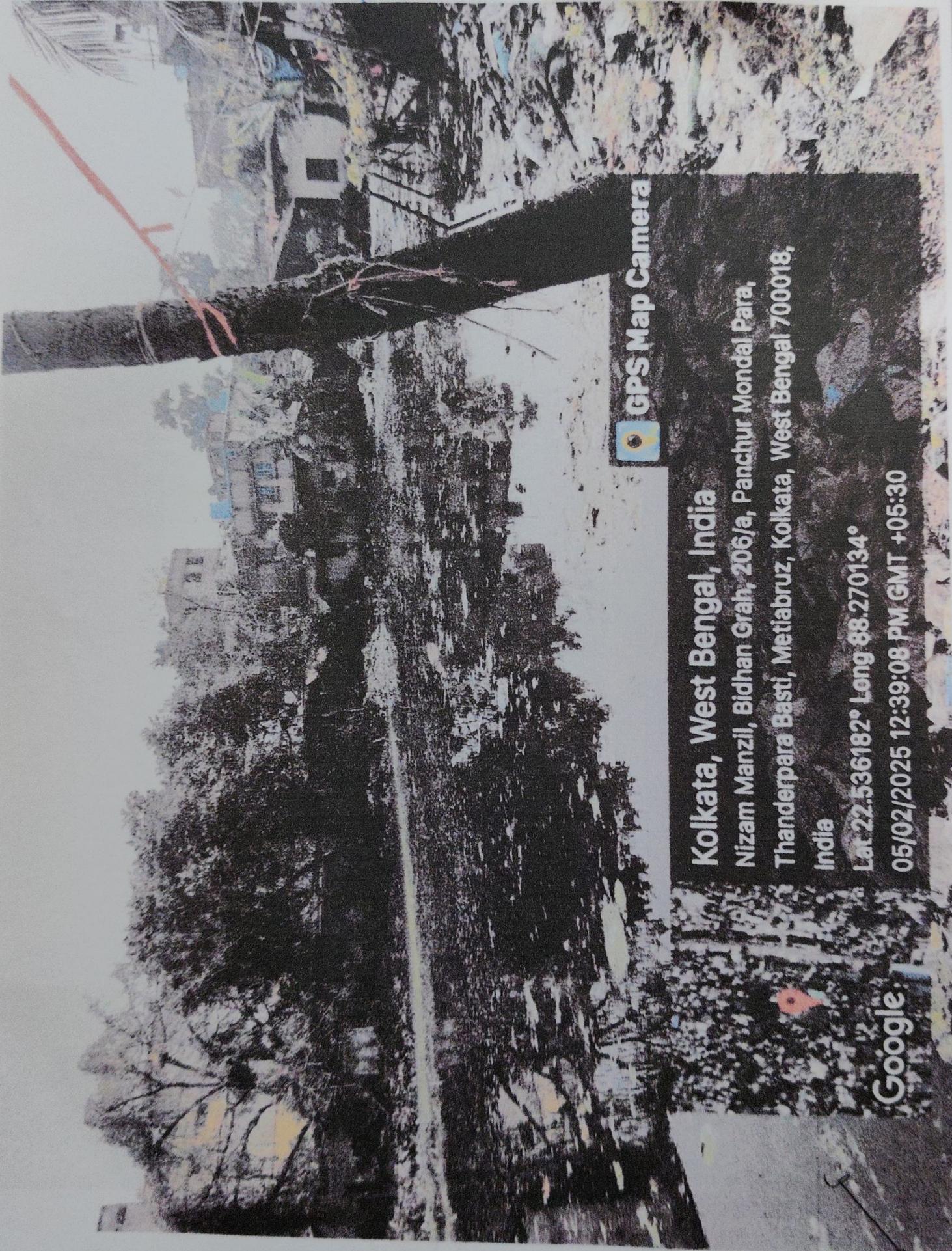
Executive Officer
Maheshtala Municipality

25 MAR 2025

"BEFORE" 1

X

Ameyara - R/2



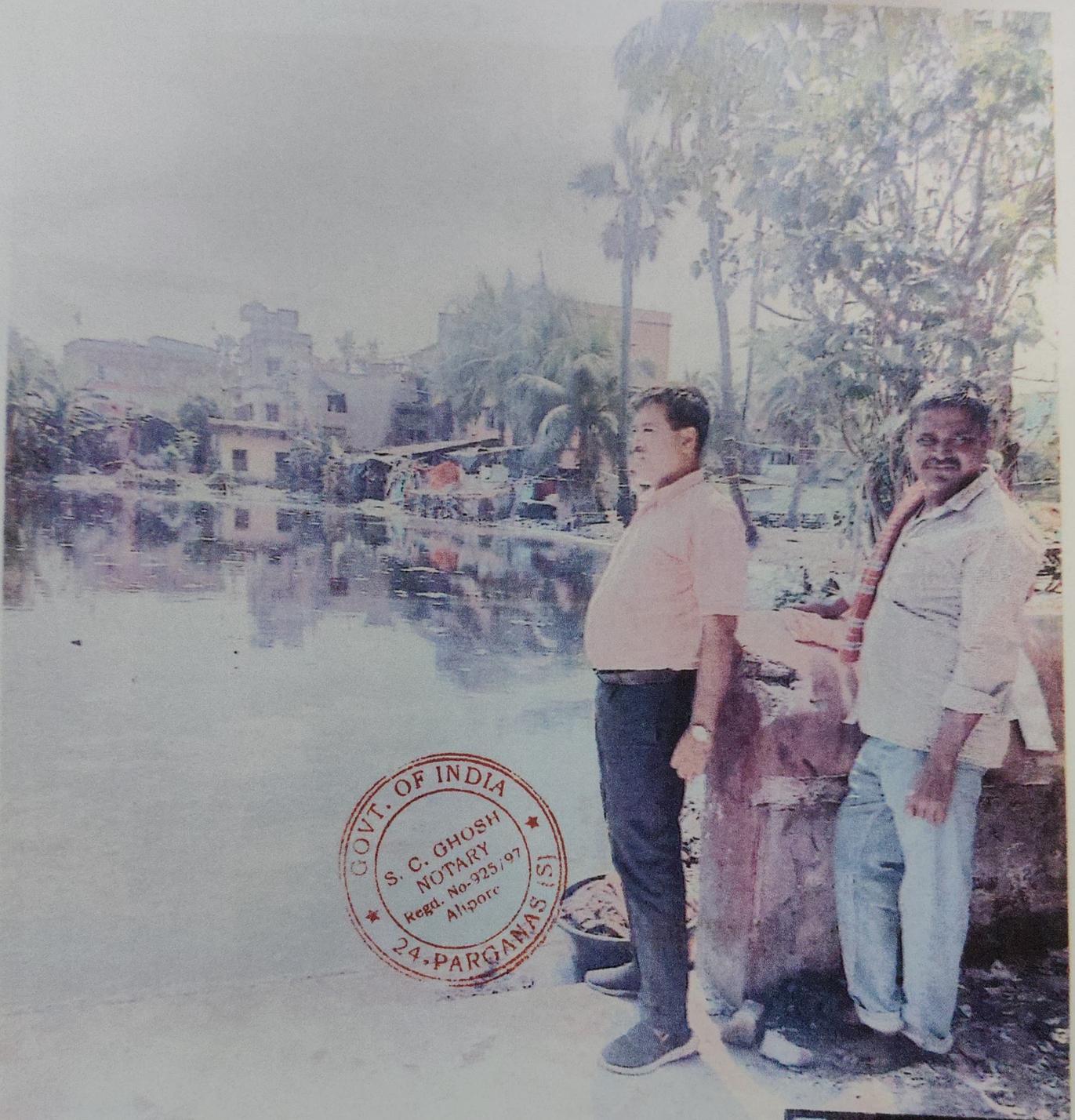
 GPS Map Camera

Kolkata, West Bengal, India
Nizam Manzil, Bidhan Grah, 206/a, Panchur Mondal Para,
Thanderpara Basti, Metiabruz, Kolkata, West Bengal 700018,
India

Lat 22.536182° Long 88.270134°
05/02/2025 12:39:08 PM GMT +05:30

Google

"AFTER"-1



GPS Map Camera

Kolkata, West Bengal, India

Nizam Manzil, Bidhan Grah, 206/a, Panchur Mondal Para,
Thanderpara Basti, Metiabruz, Kolkata, West Bengal 700018,
India

Lat 22.536194° Long 88.270081°

18/03/2025 12:36 PM GMT +05:30

Google

25 MAR 2025



INDIA
 G. GHOSH
 NOTARY
 Resd. No. 925/97
 Alipore
 24 PARGANAS (S)

GPS Map Camera

Maheshtala, West Bengal, India
 C/56, Thanderpara Basti, Panchur Mauza,
 Maheshtala, West Bengal 700142, India
 Lat 22.535897° Long 88.270274°
 27/01/2025 02:55:02 PM GMT +05:30

Google

Before 2

11



GPS Map Camera



Kolkata, West Bengal, India
 Nizam Manzil, Bidhan Grah, 206/a, Panchur Mondal Para,
 Thanderpara Basti, Metiabruz, Kolkata, West Bengal
 700018, India
 Lat 22.536194° Long 88.270081°
 18/03/2025 12:39 PM GMT +05:30

25 MAR 2025

BEFORE THE HON'BLE
NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, NEW
DELHI

ORIGINAL APPLICATION NO.
186/2024/EZ

In The Matter of:

Sabir Khan

... Applicant

Versus

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... Respondents

COMPLIANCE REPORT IN THE
FORM OF AFFIDAVIT ON
BEHALF OF THE RESPONDENT
NUMBER 02, DISTRICT
MAGISTRATE & COLLECTOR,
SOUTH 24 PARGANAS DISTRICT.

SIBOJYOTI CHAKRABARTI
Advocate
For The State of West Bengal
Email:
subho.advocate@gmail.com
(M): 9007035534